

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 1752
TO BE ANSWERED ON 02.07.2019

VACANCIES IN NCDRC

1752. SHRI FEROZE VARUN GANDHI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware that 25% of the posts in the National Consumer Disputes Redressal Commission (NCDRC) are lying vacant, if so, the details thereof and the reasons for the said vacancies;
- (b) whether there has been any communication from the players in the Fast Moving Consumer Goods (FMCG) industry to the idea of printing information on packaging in Hindi or other regional languages, if so, the details thereof; and
- (c) the number of disputes filed in the district consumer fora during the last two years, State-wise and the number that have been set for adjournment or appeal?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री दानवे रावसाहेब दादाराव)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a) : Out of 1 post of President and 11 posts of Member in the National Consumer Disputes Redressal Commission (NCDRC), 3 posts of Member are vacant as suitable candidates for filling up of the vacancies could not be found in the last recruitment process completed in 2018.

(b) : As per the provisions in the Legal Metrology (Packaging Commodities) Rules, 2011, the particulars of the declarations required to be specified on a package shall either be in Hindi in Devnagri script or in English. However, use of any other language in addition to Hindi or English is also allowed.

(c) : On the basis of information available in the CONFONET website, the number of disputes filed in the district consumer fora during the last two years, state-wise and the number that have been set for adjournment out of the cases filed and appeals filed in these two are given at **Annexure**.

ANNEXURE REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.1752 FOR 02.07.2019 REGARDING VACANCIES IN NCDRC.

S.No.	State/Circuit Bench	Cases Filed	Cases set for Adjudgment	Appeal
1	Andaman Nicobar	56	9	5
2	Andhra Pradesh	3693	1367	1177
3	Arunachal Pradesh	39	17	10
4	Assam	857	657	144
5	Bihar	4910	4174	349
6	Chandigarh	3269	467	695
7	Chhattisgarh	7749	3645	2122
8	Dadra and Nagar Haveli	8	6	
9	Delhi	9623	6161	1242
10	Goa	359	46	294
11	Gujarat	15857	9796	1797
12	Haryana	15179	5220	3010
13	Himachal Pradesh	2873	1190	676
14	Jammu and Kashmir	834	567	74
15	Jharkhand	2383	1777	546
16	Karnataka	16979	5447	6
17	Kerala	10045	5777	1638
18	Lakshadweep	4	4	
19	Madhya Pradesh	17770	10113	2972
20	Maharashtra	27232	13967	2835
21	Manipur	44	20	13
22	Meghalaya	99	64	2
23	Mizoram	111	60	16
24	Nagaland	21	21	7
25	Orissa	6292	4041	1221
26	Pondicherry	100	80	30
27	Punjab	16435	5900	1588
28	Rajasthan	25665	16044	2468
29	Sikkim	42	17	7
30	Tamil Nadu	5500	3905	477
31	Telangana	3939	2885	1267
32	Tripura	291	44	108
33	Uttar Pradesh	33404	26598	4658
34	Uttaranchal	2211	1284	413
35	West Bengal	10526	4310	2388
36	Circuit Bench Aurangabad			1641
37	Circuit Bench Nagpur			1231
38	Circuit Bench Madurai			384
39	Circuit Bench Jodhpur			407
40	Circuit Bench Udaipur			386
41	Circuit Bench Bikaner			1148
42	Circuit Bench Kota			349
43	Circuit Bench Amravati			441
44	Circuit Bench Srinagar			56
45	Circuit Bench Pune			7
46	Circuit Bench Nashik			4
47	Circuit Bench Asansol			29
48	Circuit Bench Siliguri			71
Total		2,44,399	1,35,680	40,409